

orders. Investigations are in progress. Pending detailed investigation, four officials have been suspended and their headquarters changed. The Explanation of the District Manager, Sagar, has also been called.

[English]

**Opening of Food Corporation of India
Depot at Idukki in Kerala**

6380. SHRI P. A. ANTONY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is any proposal to open Food Corporation of India depots in Idukki and other hill areas of Kerala; and

(b) if so, when these are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA): (a) Yes, Sir.

(b) Does not arise.

**Outstanding Labour and Handling Charges
Payable to Punjab State Organisation
By FCI**

6381. SHRI M. S. GILL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Food Corporation of India had agreed to pay Rs. 1.70 per quintal as wheat establishment charges to the Punjab State organisation on 1 May, 1985 but instead only Rs. 1.13 per quintal has actually been paid;

(b) whether it is a fact that the Punjab State organisation had claimed from the Food Corporation of India Rs. 5.50 per quintal as labour and handling charges in 1985-86 and that the Food Corporation of India agreed to pay Rs. 4.45 whereas Food Corporation of India's own expenses are Rs. 5.40 per quintal; and

(c) whether Government are prepared to reimburse the balance of payment to State Organisation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The claims that are considered reasonable would be reimbursed to the State Government.

**Constitution of Managing Committee of
F.I.E.O.**

6382. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Managing Committee of the Federation (F.I.E.O) was duly constituted with the approval of Government;

(b) if so, the composition of the Committee;

(c) whether any Government Officers or the representatives of the Trade Development Authority and similar Government Organisation have been co-opted in the Committee; and

(d) the details of the inland and overseas trips undertaken by the President of the F.I.E.O. indicating the expenditure incurred on such trips?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) and (b). The Managing Committee of the Federation of Indian Export Organisations (FIEO) is constituted in accordance with the Constitution of the Federation and approval of Government is not necessary. The composition of the Managing Committee of the Federation for the year 1985-86 is given in the Statement I given below.

(c) Yes, Sir.

(d) A Statement-II is given below.